

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.08(MAH)/2016
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: Mrs. Sarala Gobindram Luthria & Ors.

V/s.

M/s. Mysore Sungandhi Dhoop Factory Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Avinash Singh Goutam, Advocate i/b. IndusLaw for R2 to 9		
2.	Hemlaj Khurana, Advocate i/b. AZB & partners for App Petitioners		

ORDER

C.P No. 08/241-242/NCLT/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. At the request of the parties adjourned to 02.03.2017 for final hearing.

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

01.02.2017.